Name of the Corporate Debtor: Vinkem Labs Limited CIN: U24231TN1994PLC029622
Date of commencement of Liquidation: 12th June 2025

LIST OF STAKEHOLDERS

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Summary as on 31st October 2025

Annexure 2 - List of unsecured financial creditors

Small Farmers Agri Business Consortium (SFAC)
Buldana Urban Credit Care Private Limited Name of the Creditor Total 07-07-2025 12-07-2025 Date of Receipt **Details of Claim Received** 7,14,82,584 6,75,51,619 Unsecured 9,97,55,176 3,50,00,000 Unsecured 17,12,37,760 10,25,51,619 Amount claimed Amount of Nature of Claim admitted Claim Amount Covered by Security Interest **Details of Claim Admitted** <u>z</u> <u>z</u> Covered by gurantee Amount Party? Related Whether Z. ₹ Share in SCC % of Voting 1.281 3.755 2.473 Contigent Amount of Claim 골몰 may be setany mutual dues, that Amount of of. 프 Amount of claim not admitted 39,30,965 6,47,55,176 6,86,86,141 under verification Amount of claim Remarks, if any Amount in Rs Note 1 Note 2

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Note 1

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A. The amount admitted as unsecured financial creditor, since no documents substantiating the claim to considered as secured. An application filed by SFAC to consider them as a secured creditor during CIRP period is pending before the Tribunal. B. Rs 36,57,888/- is not admissable under interest portion due to difference in rate of interest and Rs 2,73,077/- towards litigation charges cannot be admitted.

Note 2

A. Interest and penalties of Rs. 6,47,55,176/- cannot be admitted due to the absence of details/documents for levying of interest

